

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3137
ANSWERED ON:05.08.2002
DIRECTIVES TO KERALA STATE POLLUTION CONTROL BOARD
N.N. KRISHNADAS

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Central Pollution Control Board have given any directives to the Kerala State Pollution Control Board regarding the new check measures in some industrial development areas particularly Palghat to control the pollution; and

(b) if so, the details thereof ?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R.BAALU)

(a)&(b) The Kerala State Pollution Control Board has conducted a study on preparation of Zoning Atlas for siting of industries for Palakkard District with the technical and financial support and training from the Central Pollution Control Board. The study recommends restriction of siting of highly polluting industries that do not suit the district due to its environmental sensitivity. The Central Pollution Control Board has asked the Kerala State Pollution Control Board to take necessary action for implementation of the recommendation of the study including the siting guidelines for Palakkard District in consultation with the concerned stakeholders.